

COURT- II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 195 of 2010 & IA 265 OF 2010

Dated: 1st April, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Narayanpur Power Co. Pvt.Ltd. Appellant (s)
Versus
Karnatka Electricity Regulatory Commission & Anr. ... Respondent (s)**

Counsel for the Appellant (s) : Mr.G.Joshi

Counsel for the Respondent(s): Mr. Venkat Subramanian T.R.

ORDER

Mr. Venkat Subramanian learned Counsel appearing on behalf of Respondent No. 3 is filing a counter today. The learned Counsel for the Appellant seeks some time to file rejoinder. He is permitted to do so on or before 2.5.2011 after serving copy to the other side.

Post the matter for hearing on 03.05.2011.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK